

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**Item No. 126**  
**(IB)-12(PB)/2020**

**IN THE MATTER OF:**

Dolphin Resources Pvt. Ltd. .... Applicant/petitioner

Vs.

Mideast Integrate Steel Ltd. .... Respondent

**Order under Section 9 of Insolvency & Bankruptcy Code, 2016**

**Order delivered on 03.02.2020**

**Coram:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**MS. SUMITA PURKAYASTHA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the petitioner: Mr. Anubhav Mehrotra, Advocate

For the respondent Ms. Udit Singh, Advocate

**ORDER**

For order see, CP No. (IB)-2598(PB)/2019.

03.02.2020  
Aarti Makker